

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2060

ANSWERED ON:08.03.2013

AUTO FUEL POLICY

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the previous auto fuel policy has lapsed with the notification of Bharat Stage-IV emission norms for vehicles in select cities two years ago;
- (b) if so, the details thereof;
- (c) whether the Government proposes to have new emission standards for vehicles in the country;
- (d) if so, the details thereof along with the reasons therefor;
- (e) whether the Government has constituted a committee to suggest a new auto fuel road map for 2025; and
- (f) if so, the details and the mandate of the committee along with the time by which the committee is likely to submit its report/recommendations?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) and (b) The Auto Fuel Policy, 2003, gave a roadmap for upgradation of the quality of auto fuels (Petrol and Diesel) to Bharat Stage (BS) IV in 13 identified cities and BS-III in the rest of the country effective from 1.4.2010. Accordingly, supply of BS-IV Petrol & Diesel commenced on a single day, i.e. on 1st April, 2010, in the identified cities as per the roadmap laid down in Auto Fuel Policy. BS-III fuels in rest of the country was implemented between 1st April, 2010 to 22nd September, 2010.

(c) to (f) Government has constituted an Expert Committee under the chairmanship of Shri Soumitra Choudhuri, Member, Planning Commission, to draft Auto Fuel Vision and Policy 2025 with the following Terms of Reference:-

(i) Recommend road map for auto fuel quality till 2025 for the country, taking into account the achievement under the last Auto Fuel Policy, emission reduction of in-use vehicles, growth of vehicles and supply and availability of fuels.

(ii) Recommend suitable mix of auto fuels including gas and its specifications, considering the following:

(a) Availability of infrastructure and logistics of fuel supplies,

(b) The processing economics of Auto fuels, and

(c) Improvement in the quality of fuel vis-À-vis

(iii) Recommend vehicular emission norms for various categories of vehicles and roadmap for their implementation.

(iv) Recommend use of alternate fuels to minimize impact on environment.

(v) Recommend fiscal measures for funding requisite upgradation of Oil Refineries, logistics and removal of Inter-fuel distortions.

The Committee has been mandated to submit its report by 31st May, 2013.